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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 96/NCLT/AHM/2017 c.w. CA(CAA) No. 83/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

Name of the Company:

Accelaris Technologies Ltd.

Mejor Metfab and Equipment Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Vaibhavi. K. Patikhn a.w. Kavankomar mankad

Advocate

petitioners.

## **ORDER**

Learned Advocate Ms. Vaibhavi Parikh with Learned Advocate Mr. Kavankumar Mankad present for Petitioners.

Representation of official liquidator received in Transferor Company.

Affidavit in reply filed by the applicant.

Proof of publication filed.

Proof of service of notice on statutory authorities filed.

List the matter on 22.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of September, 2017.